

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 185 of 2013 & IA Nos. 254 of 2013 and 170 of 2014

And

A.No. 264 of 2013 & IA No. 195 of 2014

Dated: 01st February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

A.No. 185 of 2013 & IA Nos. 254 of 2013 and 170 of 2014

**Bhaskar Shrachi Alloys Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1,
Mr. M.G. Ramachandran, Ms. Anushree
Bardhan & Mr. Shubham Arya for R.2

A.No. 264 of 2013 & IA No. 195 of 2014

**Steel Authority of India Ltd. Appellant(s)
Versus
Damodar Valley Corporation & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.K. Sarkar for Mr. R.S. Dwivedi
Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Ms. Anushree
Bardhan & Mr. Shubham Arya for R.1

ORDER

The arguments of the Appellant in Appeal No.185 of 2013 have already been concluded.

Post this matter for further hearing on 30.03.2016.

**(T. Munikrishnaiah)
Technical Member**

PR/SH

**(Justice Surendra Kumar)
Judicial Member**